

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.312/TT/2020

Dated 18.5.2020

To,

Shri S. S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2, Sector-29,
Gurgaon-122001

Subject: Truing up of tariff of 2014-19 period and determination of tariff for 2019-24 period for assets under "Transmission System associated with Lara STPS-I (2X800MW) Generation project of NTPC" in Western Region.

Sir,

With reference to above mentioned petition, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 10.6.2020:-

2. Submit/clarify the following:-

- i. Reasons for variation in the capital cost as on COD as claimed in the instant petition vis-à-vis as allowed vide order dated 25.5.2016 in Petition No. 254/TT/2015 for Asset – I and order dated 20.7.2018 in Petition No. 125/TT/2017 for Asset - II.
- ii. Cash IDC statement for Assets – I and II showing total IDC amount accrued for each loan.
- iii. Details of proposed loan claimed in Form 9C for Asset – I.
- iv. Information on no apportionment or re-apportionment of IT Equipment and Software is being done in the Gross Block for all the assets in the instant petition during the 2014-19 tariff period.
- v. The break-up of IEDC from 21.4.2017 to 21.5.2017 and from 21.5.2017 to 21.7.2017, from total IEDC.
- vi. Forms - 5 and 13 for 2014-19 period for Assets – I and II.
- vii. The details of additional capitalization claimed during 2014-19 in the format tabulated below:-

